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Sl No.	Name of the Acts	Year of Acts	Assam Act No.
1.	The Assam Administrative Tribunal Act, 1977	1977	4
2.	The Assam administration of Justice in the NorthCachar Hills District Act, 2009	2009	25
3.	The Assam Advocate Welfare Fund Act, 1999	1999	18
4.	The Assam Administration of Justice in the Karbi Anglong District Act, 2009	2009	27
5.	The Assam agricultural Credit Operation and Miscellaneous Provisions (Bank), 1977	1977	7
6.	The Assam Agricultural Farming Corporation Act,1973	1973	8
7.	The Assam Agricultural Income Tax Act, 1939	1939	9
8.	The Assam Agricultural Pests and Diseases Act,1950	1950	35
9.	The Assam Agricultural Produce Market Act, 1972	1974	23
10.	The Assam agricultural university Act, 1968	1968	24
11.	The Assam Agriculturist Loans (Extension to UnitedKhasi, Jaintia Hills District) Act, 1963.	1963	13
12.	The Assam Aid to Industries (Small and Cottage Industries) Act, 1955.	1956	2
13.	The Assam Autonomous Districts Administration of Justice Act, 1960.	1960	14
14.	The Assam Alienation of Land Regulation Act, 1980.	1980	1
15.	The Assam Amusement and Betting Tax Act, 1939.	1939	6
16.	The Assam Ancient Monuments and Records Act,1959.	1959	25
17.	The Assam Apartments (Construction and Transferof Ownership) Act, 2006	2007	21
18.	The Armed Forces (Assam and Manipur Special Powers) Act, 1958.	1958	28
19.	The Assam Amusement of Revenue Free Waste Landand Grants act, 1948.	1948	24
20.	The Assam Autonomous Districts Administration of Justice (Miscellaneous) Provisions Act, 1957.	1957	22
21.	The Assam Adoption of Standard Weight Act, 1955	1955	
22.	The Assam Authoritative Texts (State Laws) Act, 2018	2018	
23.	The Assam Adhiar Protection and Regulation Act, 1948	1948	
24.	The Assam Acquisition of Land for Flood Control and Prevention of Erosion Act, 1955	1955	
25.	The Assamese Language Learning Act, 2020	2020	5

В

	D		
1.	The Assam Backward Classes Commission Act,1993.	1993	17
2.	The Bengal, Bihar, Orissa and Assam Laws act,1912.	1912	7
3.	The Bengal Corruption and Extortion Regulation Act, 1827	1827	3
4.	The Bengal Decennial Settlement Regulation, 1793.	1793	8
5.	The Bengal, Agra and Assam Civil Courts Act, 1887.	1887	12
6.	The Bengal Alluvian and Dilluvian Regulation, 1825.	1825	19
7.	The Bharat Hydro Power Corporation (Acquisitionand Transfer of Under Taking) Act, 1996.	1997	1
8.	The Assam Bhoodan Act, 1966	1966	23
9.	The Assam Betterment of fees and Mooring Tax (Dibrugarh) Act, 1953	1953	13
10.	The Bijni Succession Act, 1931	1931	2
11.	The Assam Births and Deaths Registration Act, 1935	1935	2
12.	The Births, Deaths and Marriages Regulation Act,1886.	1886	6
13.	The Assam Board of Revenue Act, 1962	1962	25
14.	The Assam Borstal Institution Act, 1969	1969	1
15.	The Bodoland University Act, 2009	2009	11
16.	The Bhattadev University Act, 2017	2017	36
17.	The Assam Basic Education Act, 1954	1954	
18.	Bodoland Autonomous Council Act, 1993	1993	
19.	The Bodo Kachari Welfare Autonomous Council Act, 2020	2021	2
20.	The Birangana Sati Sadhani Rajyik Vishwavidyalaya Act, 2020	2020	18

C

1.	The Assam Cattle Diseases Act, 1948.	1948	26
2.	The Assam Cattle Preservation Act, 1951.	1951	13
3.	The Cattle Trespass Assam (Amendment) Act, 1936.	1936	1
4.	The Assam Cement Control Act, 1953.	1953	7
5.	The Chemical Unit of Messers Associated Industries(Assam) Limited Acquisition and Transfer of Undertaking Act, 1987.	1987	21
6.	The Assam Children Act, 1970	1971	12
7.	The Chief Whips of the Legislative Parties in the Assam Legislative Assembly (Facilities) Act, 2012	2012	14
8.	The Chin Hills Regulation 1896	1896	5
9.	The Assam Cinema Regulation, 1953	1953	14
10.	The Indian Civil Services (Bengal) Loans Prohibition Regulation 1793	1793	38
11.	The Indian Civil Services (Bengal Loans Prohibition Regulation), 1823.	1823	7
12.	The Assam College Employees Provincialisation Act,2005	2005	46
13.	The Assam Contingency Fund (Augmentation of Corpus) Act, 1953.	1953	6
14.	The Bengal Corruption and Extortion Regulation Act,1827.	1827	3
15.	The Cotton College State University Act, 2011	2011	19
16.	The Assam Co-operative Societies Act, 1949	1950	1
17.	The Assam Co-operative Societies Act, 2012	2012	4
18.	The Assam Community Health Profession Act, 2015	2015	15
19.	The Assam Co-operative Agriculture and Rural Development (Bank) Act, 1960.	1960	1
20.	The Court of Wards Act, 1879	1879	9
21	The Assam Court of wards (Delegation of Powers)Act, 1943.	1943	9
22.	The Assam Court Fees Act, 1870	1870	7
23.	The Criminal Law (Amendment) Act, 1934.	1934	3
24.	The Criminal Law Amendment (Extension to Autonomous Districts) Act, 1955.	1955	7
25.	The Assam Classical Institutions (Sanskrit and Pali Prakrit)(Provincialisation)Act, 1996	1996	
26.	The Assam College Education (Provincialisation)Act; Repealing Act, 1998	1998	
27.	The Civil Procedure(Assam Amendment) Act, 1941	1941	
28.	The Assam Committees of the Legislative (Evidence) Act, 1947	1947	
29.	The Assam Chief Whips of the Legislature Parties in the Assam Legislative Assembly (facilities) Act, 2012	2012	14
30.	The Assam Cooperative Land Mortgage Bank Act, 1960	1960	
31.	The Assam Cotton University Act, 2017	2017	22
32.	The Assam Contingency Fund Act, 1950	1950	

33.	The Assam Commissioners Powers Distribution Act, 1934	1934
34.	Code of Civil Procedure(Assam Amendment) Act, 1953	1953
35.	Code of Criminal Procedure(Assam Amendment) Act, 1966	1966
36.	The Assam Consolidation of Holding Act,1960	1960

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1.	The Assam Dadans Act, 1944	1944	7
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2.	The Darrang and Lakhimpur Districts (Assimilation of Laws on State Subjects) Act, 1951.	1951	15
3.	The Assam Debt. Conciliation Act, 1936.	1936	10
4.	The (Bengal) Decennial Settlement Regulation Act, 1793	1793	8
5.	The Deori Autonomous Council Act, 2005.	2005	25
6.	The Assam Deputy Speakers Salaries and Allowances Act, 1958.	1958	16
7.	The Assam Development Authorities Act, 1964.	1964	31
8.	The Dibrugarh University Act, 1965.	1965	8
9.	The Assam District-wise Population Pattern, Reflection in Services (in class III & Class IV Posts) Act, 1994.	1994	29
10.	The Assam Disturbed Areas Act, 1955	1955	19
11.	The Assam Displaced Persons (Rehabilitation Loans) Act, 1951.	1951	16
12.	The Assam Disorderly House Act, 1936.	1936	4
13.	The Assam Don-Bosco University Act, 2009.	2009	9
14.	The Assam Down Town University Act, 2009.	2010	8
15.	The Assam Drugs (Control) Act, 1950.	1951	1
16.	The Deputy President Salaries Act, 1937	1937	
17.	The Assam Direct Recruitment Commissions for Analogous Posts in Class-III and Class-IV Act, 2021	2021	42

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1.	The Eastern Frontiers Regulation (Bengal), 1873.	1873	5
2.	The Assam Electricity Control (Emergency Powers)Act, 1947.	1947	9
3.	The Assam Electricity Duty Act, 1964	1964	30
4.	The Assam Elementary Education (Provincialisation)Act, 1974	1975	6
5.	The Elephants Preservation (Assam Amendment)Act, 1959.	1959	14
6.	The Assam Embankment and Drainage ValidationAct, 1960.	1960	26
7.	The Assam Enhanced Police Disciplinary Powers Act,1950.	1950	18
8.	The Assam Entry Tax Act, 2008.	2008	4
9.	The Essential Services Maintenance (Assam) Act,1980.	1980	41
10.	The Assam Evacuee Property Act, 1951.	1951	11
11.	The Assam Excise Act, 2000.	2000	14
12.	The Assam Excise (Amendment) Extension to the Garo Hills, Mikir Hills and North Cachar Hills Districts) Act, 1954.	1954	39
13.	The Assam Excise (Extension to Mizo) District Act,1961.	1961	24
14.	The Assam Executive Magistrate (Temporary Powers)Act, 1983.	1983	1
15.	The Assam Employees Parent Responsibilities and Norms for Accountability and Monitoring Act, 2017	2017	43
16.	The Assam Ease of Doing Business Act, 2016	2016	5
17.	The Assam Education(Provincialisation of Services of Teachers and reorganization of Educational Institutions) Act, 2017	2017	25
18.	The Assam Elementary and Secondary School Teachers' (Regulation of Posting and Transfer)Act, 2020	2020	3

1.	The Assam Famine Relief and Insurance Fund Act,1948	1948	28
2.	The Assam Farmers (Group Irrigation) Act, 1978.	1978	10
3.	The Assam Finance Commission (Miscellaneous Provisions) Act, 1995.	1995	6
4.	The Assam Fire Service Act, 1985	1985	13
5.	The Assam Fish Seeds Act, 2005	2005	14
6.	The Assam Fixation of Ceiling on Land Holdings Act,1956	1957	1
7.	The Assam Fiscal Responsibility and Budget Management Act, 2005.	2005	27
8.	The Assam Forest Regulation Act, 1891	1891	7
9.	The Bengal Foreign Immigrants Regulation Acts, 1812	1812	11
10.	The Assam Forest Protection Force Act, 1987.	1987	22
11.	The Assam Forest (Removal and Storage of Forest Produce Regulation) Act, 2000.	2000	12
12.	The Assam Finance Act, 1939 to 1979		

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1.	The Assam Game and Betting Act, 1970	1970	18
2.	The Assam Ganja and Bhang Prohibitation Act, 1959.	1959	21
3.	The Garo Hills Regulation, 1882	1882	1
4.	The Assam General Clauses Act, 1915.	1915	2
5.	The Goalpara Tenancy Act, 1929.	1929	1
6.	The Goalpara Tenancy (Emergency Provisions) Act,1962.	1962	25
7.	The Goalpara Tenancy (Extension to Autonomous Districts of Garo Hills) Act, 1953.	1953	24
8.	The Good Conduct Prisoners Probational Release Act,1938.	1938	2
9.	The Assam Gramdan Act, 1962.	1962	1
10.	The Assam Gratuity Act, 1992	1993	13
11.	The Assam Ground Water Control and RegulationAct, 2012.	2012	16
12.	The Gauhati University Act,1947	1947	16
13.	The Guwahati Prevention of Defacement of PropertyAct, 2006.	2007	1
14.	The Gauhati Municipal Corporation Act, 1969.	1973	1
15.	The Guwahati Water bodies (Preservation and Conservation) Act, 2008	2008	20
16.	The Gauhati Metropolitan Development AuthorityAct, 1985.	1987	20
17.	The Guwahati Building Construction (Regulation) Act,2010	2010	14
18.	The Guwahati Non-Bio-Degradable Garbage (Controland Prevention) Act, 2006.	2006	14
19.	The Guwahati Metropolitan Drinking water sewerageBoard Act, 2009	2009	10
20.	The Assam Goods and Services Tax Act, 2017	2017	28

<u>H</u>

1.	The Hackney Carriage Act, 1879.	1879	14
2.	The Assam Handicraft Artisan Welfare Fund Act,1998.	1999	7
3.	The Assam Health (Prohibition of Manufacturing, Advertisement, trade, storage, Distribution, Saleand Consumption of Zarda, Gutkha, Panmasala etc. containing Tobacco and/or Nicotine) Act, 2013.	2014	1
4.	The Assam Health Establishment Act, 1993.	1993	18
5.	The Assam Health Infrastructure and Services Development Fund Act, 2009	2009	17
6.	The Assam High Ways Act, 1995.	1995	17
7.	The Assam Higher Secondary Education Act, 1984	1984	17
8.	The Assam Hill Land and Ecological sites (Protection and Management) Act, 2006.	2007	5
9.	The Assam Hindu Women's Right to property (Extension to Agricultural Land) Act, 1943.	1943	13
10.	The Assam Home Guards Act, 1947.	1947	24
11.	The Assam Homeopathic Medicine Act, 1955.	1955	11
12.	The Assam Heritage(Tangible) Protection, Preservation and Maintenance Act, 2020	2020	19

Ι

1.	The Assam Industries (Sales Tax Concessions) Act,1986.	1987	1
2.	The Industrial Disputes (Assam Amendment) Act,1962.	1962	8
3.	The Industrial Disputes (Appellate Tribunal Extension to the Assam Autonomous Districts) Act,1956.	1956	14
4.	The Industrial Disputes (Appellate Tribunal) (Withdrawal of Assam Modification Orders) Act, 1958.	1958	20
5.	The Assam Industrial Infrastructure Development Corporation Act, 1990.	1991	1
6.	The Assam Industrial Statistics (Further Provisions and Validating) Act, 1946.	1946	8
7.	The Assam Irrigation Act, 1983	1983	8
8.	The Assam Irrigation Water Users Act, 2004.	2005	5
9.	The Assam Industrial Establishment (Confirmatory Permanent Station to workmen) Act, 1994.	1994	9
10.	The Bengal Inheritance Regulation, 1793	1793	11
11.	The Bengal Inheritance Regulation, 1800	1800	10
12.	The Assam Inland Water Transport Regulatory Authority Act, 2018	2018	
13.	Indian Tolls (Assam)(Amendment) Act, 1931	1931	
14.	Indian Electricity (Assam Amendment) Act, 1973	1973	

J

1.	The Jogighopa (Assam) Unit of Ashok Paper Mills Ltd. (Acquisition and transfer of Undertaking) Act, 1990.	1990	15
2.	The Judicial Officers Protection Act, 1850.	1850	18
3.	The Assam Junior College Education Provincialisation (Repealing) Act, 1998.	1999	3 (Repealing)
4.	The Assam Junior College Education Provincialisation Act, 2012.	2012	14
5.	The Assam Jute (Control of Prices) Act, 1950.	1950	15
6.	The Jyoti Bishnu University of Art and Culture Act, 2011	2011	10
7.	The Assam Junior Colleges (Provincialisation) Act, 2012	2012	

K

1.	The Assam Khadi and Village Industries Board Act, 1955.	1955	16
2.	The Assam Kaziranga University Act, 2012	2012	7
3.	The Krishana Kanta Handique State Open University Act,2005.	2005	37
4.	The Kumar Bhaskar Varma Sanskrit and Ancient Studies University Act, 2011	2011	9
5.	The Assam kala-Azar Treatment Act, 1949	1949	
6.	The Assam Krishnaguru Adhayatmik Biswavidyalaya Act, 2017	2017	26
7.	The Kamatapur Autonomous Council Act, 2020	2020	25

L

1.	The Land Acquisition (DIBRUGARH) Act, 1953	1953	23
2.	The Lalung (Tiwa) Autonomous Council Act, 1995.	1995	25
3.	The Assam Land Requisition and Acquisition Act, 1964.	1964	15
4.	The Assam Land Holding (Adoption of Relationship under Assam Land Revenue Regulation 1886 in the Acquired Permanently Settled Estates) Act, 1974.		1
5.	Land Garbing (Prohibition) Act, 2011	2011	21
6.	Land Improvement Loans (Extension to Mizo United Khasi Jayantia Hills District) Act, 1963.	1963	12
7.	The Bengal Land Revenue Regulation Act, 1793.	1793	2
8.	The Assam Land and Revenue Regulation, 1886	1886	1
9.	The Assam Land Revenue, Rent and Cess (Appointment) Act,1950.	1950	14
10.	The Assam Land Revenue Reassessment Act.	1936	8
11.	The Assam Land Revenue and Rent (Surcharge) Act, 1970.	1970	10
12.	The Assam State Legislature Members (Removal of Disqualifications) Act, 1950.	1950	13
13.	The Assam Legislative Assembly members Salaries, Allowances and Pensions Act, 1958.	1958	14
14.	The Assam Liquor Prohibition Act, 1952	1952	1
15.	The Assam Lifts and Escalators Act, 2006.	2006	5
16.	The Lepers (Assam Repeal) Act, 1989	1990	13
17.	The Assam Local Authorities (Compensatory Grants Charged)Act, 1959.	1959	23
18.	The Assam Local Funds and Accounts and Audit, 1930	1930	2
19.	The Assam Local Rates Regulation, 1879	1879	3
20.	The Assam Local Self Government Fiscal Responsibility Act,2011	2011	20
21.	The Assam Lusai Hills District (Acquisition of Chiefs' Right) Act, 1954.	1954	21
22.	The Lokayukta and Upalokayukta Act, 1985.	1986	20
23.	Local Board Elections (Emergency Provisions) Act, 1936	1936	

M

1.	The Assam Madrasa Provincialisation Act, 1994.	1995	27
2.	The Mahapursha Srimanta Sankaradeva Viswavidyalaya Act, 2013.	2013	19
3.	The Majuli Cultural Landscape Region Act, 2006.	2006	7
4.	The Assam Maintenance of Public Order (Autonomous) Districts Act, 1953	1953	16
5.	The Assam Management of Estates Act, 1949.	1949	17
6.	The Assam Management of Estates (Extension to Autonomous Districts of Garo Hills) Act, 1953	1953	18
7.	The Maternity benefit (Assam Amendment) Act, 1964.	1964	12
8.	The Indian Medical Degrees (Assam Amendment) Act, 1916.	1916	7
9.	The Assam Medicare Service Persons and Medicare Service Institutions (Prevention of Violence and Damage to Property Act, 2011.	2013	3
10.	The Assam Medical Council Act, 1999	1999	26
11.	The Minimum Wages (Assam) (Amendment) Act, 1964	1964	19
12.	The Mising Autonomous Council Act, 1995.	1995	26
13.	The Assam Minister's Ministers of State and Deputy Minister's Salaries and Allowances Act, 1958.	1958	15
14.	The Assam Muslim Marriage and Divorces Registration Act, 1935.	1935	9
15.	The Assam Money Lenders Act, 1934	1934	4
16.	The Assam Mobile Theater Regulation and Artist Welfare fund Act, 2010.	2010	17
17.	The Assam Motor Vehicles Taxation Act, 1936	1936	9
18.	The Assam Municipal (Validation of Election) Act, 1957	1957	8
19.	The Assam Municipal Act, 1956	1957	15
20.	The Assam Municipality Disclosure Act, 2007	2007	27
21.	The Assam Medical Act, 1916	1916	
22.	The Madhabdev University Act, 2017	2017	
23.	Majuli University of Culture Act, 2017	2017	
24.	Maintenance of Public Order Act, 1947	1947	
25.	Assam Ministers and Leader of the Opposition Salaries, Allowances and Amenities Act, 2018	2018	
26.	The Assam Madrassa Education (Provincialsation of Services of Employees and Re-Organisation of Madrassa Educational Institution) Act, 2018	2018	
27.	The Assam Micro, Small and Medium Enterprises (Facilitation of Establishment and Operation) Act, 2020	2020	
28.	The Matak Autonomous Council Act, 2020	2020	24
29.	The Moran Autonomous Council Act, 2020	2020	26
30.	The Assam Municipal Employees Act, 2021	2021	15
31.	The Assam Micro Finance Institutions (Regulation of Money Lending) Act, 2020	2020	5

N

1.	The Assam Nagara Raja Act, 2007.	2007	26
2.	The Assam National Parks Act, 1968.	1968	9
3.	The National Sports Club of Assam (Taking Over of Management and Control) Act, 1977	1977	5
4.	The National Law School and Judicial Academy Assam Act,2009.	2009	25
5.	The Assam Non-Agricultural Urban Areas Tenancy Act, 1955.	1955	12
6.	The Assam Non-Government Schools and Colleges Employees Centralized Provident Fund Scheme Act, 1969.	1969	15
7.	The Assam Non-Government Educational Institutions (Regulation and Management) Act, 2007.	2007	4
8.	The Nowgong and Sibsagar (Assimilation of Laws) Act, 1953	1953	22
9.	The Assam Nurses', Midwives and Health Visitors' Registration Act, 1944.	1944	2
10.	The Assam Non-Government Educational Institution(Regulation of Fees) Act, 2018	2018	15

<u>O</u>

1.	The Assam Official Language Act, 1960.	1960	33
2.	The Assam Opium Smoking Act, 1926.	1927	3
3.	The Assam Opium Prohibition Act, 1947	1947	23

P

1.	The Assam Panchayat Act, 1994	1994	18
2.	The Assam Panchayat Employees Provincialisation Act, 1999.	1999	22
3.	The Assam Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2004.	2004	23
4.	The Assam Passengers and Goods Taxation Act, 1962.	1962	16
. 5.	The Bengal Patni Taluks Regulation, 1819.	1819	6
ó.	The Bengal Patni Taluks Regulation, 1820.	1820	1
7.	The Payment of Wages (Assam Amendment) Act, 1969.	1970	1
3.	The Bengal Permanent Settlement Regulation, 1793	1793	1
).	The Assam Physically Handicapped Persons (Employment in Factories Act, 1986.	1990	2
10.	The Police Incitement to Disaffection Act, 1922.	1922	22
1.	The Assam Police Act, 2007	2007	20
2.	The Assam Police Officers Regulation 1883	1883	2
3.	The Assam Preferential Stores Purchase Act, 1989.	1989	19
4.	The Press (Objectionable Matters) (Extension to Assam Autonomous Districts) Act, 1953.	1953	17
5.	The Assam Press and Registration of Books (Extension toLusai Hills) Act, 1954.	1954	16
6.	The Assam Preventive Detention act, 1980	1980	5
7.	The Bengal Prevention of Inoculation Act, 1865.	1865	4
8.	The Bengal Prevention of Cruelty to Animals Act, 1869	1869	13
9.	The Prisons (Assam Amendment) Act, 1956	1956	12
0.	The Assam Prisons Act, 2013	2013	15
1	The Assam Private Fisheries Protection Act, 1935.	1935	1
22.	The Assam Private Universities Act, 2007	2007	12
23.	The Assam Professions, Trades, Callings and Employments Taxation Act, 1947.	1947	6
24.	The Assam Prohibition of Smoking and Non-Smokers Health Protection Act, 1999.	1999	17
25.	The Assam Prohibition of Ragging Act, 1998.	1999	1
26.	The Assam Protection of Interests of Depositors (in Financial Establishments) Act, 2000	2000	6
27.	The Bengal Public Demand Recovery Act, 1913.	1913	3
8.	The Public Gambling Act, 1867.	1867	3
29.	The Public Gambling (Extension to Mizo District) Act, 1962.	1962	13
60.	The Assam Public Premises (Eviction of Unauthorized Occupants) Act, 1971.	1976	20
81.	The Assam Public Records Act, 2002	2002	16
2.	The Assam Public Health Act, 2010	2010	12
3.	The Public Servant (Inquiries) Act, 1850	1850	37
32.	The Assam Public Works (Regulation a Road Developmentand Road Transport) Act, 2010	2010	17
33.	The Assam Pure Food Act, 1947	1947	22
34.	The Assam Public Procurement Act, 2017	2017	24
35.	The Assam Passengers and Goods Taxation Act, 1962	1962	
36.	Plantation Labour (Assam Amendment) Act, 2017	2018	1
37.	The Assam Private Placement Agencies for Recruitment of Workers (Regulation) Act, 2019	2019	10

38.	The Assam Purchase Tax Act, 1967	1967	
39.	The Assam Smoking in Passengers Vehicle Act, 1954	1954	
40.	The Assam Prohibition of Smoking in Show Houses Act, 1951	1951	
41.	The Assam Public Works (Regulation of Road Development and Road Transport)Act, 2010	2010	17
42.	The Assam Prevention of Begging Act, 1964	1964	

R

1.	The Rabha Hasang Autonomous Council Act, 1995.	1995	1
2.	The Assam Rajiv Gandhi University of Co-operative Management Act, 2010	2010	25
3.	The Assam Rashtra Bhasa Prashar Samiti (Taking Over of Management and Control) Act, 1984.	1984	23
4.	The Assam Regulated and Licensed Warehouse Act, 1959	1960	15
5.	The Registration (Assam) (Amendment) Act, 2009	2009	29
6.	The Assam Recovery of Loans Act, 1976.	1976	22
7.	The Bengal Rent Recovery (Under Tenures) Act, 1865.	1865	8
8.	The Assam Repealing and Amending Act, 1953.	1953	10
9.	The Assam Repealing Act, 1959	1959	1
10.	The Assam Repealing Act, 1957	1957	16, 21
11.	The Assam Repealing Act, 1973	1973	7
12.	The Assam Repealing Act, 1986	1986	6,8
13.	The Assam Repealing Act, 1999	1999	3
14.	The Assam Repealing Act, 2003	2004	8
15.	The Assam Repealing Act, 2005	2005	45
16.	The Assam Repealing Act, 2006	2006	6
17.	The Assam Requisition and Control of Vehicles Act, 1968	1969	5
18.	The Assam Revenue Recovery (Extension to LusaiHills) Act, 1954.	1954	18
19	The Assam Revenue Recovery (Assam Amendment)Act, 1971.	1971	16
20.	The Assam Rhinoceros Preservation Act, 1954	1954	20
21.	The Assam Right to Public Service Act, 2012.	2012	9
22.	The Assam Rural Development Cass Act, 1988.	1988	9
23.	The Assam Rural In-debtness Relief Act, 1975.	1975	12
24.	The Assam Royal Global University Act, 2013	2013	23
25.	The Assam Rural Health Regulatory Authority Act, 2004.	2004	19
27.	The Assam Rifles Act, 1920	1920	1
28.	The Rabindra Nath Tagore University Act, 2017	2017	34
29.	The Assam Right to Information Act, 2001	2001	

S

1.	The Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly Act, 1978.	1978	6
2.	The Bengal Sati Regulation, 1829	129	17
3.	The Assam Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Services and Poss) Act, 1978.	1978	12
4.	The Assam Science and Technology University Act, 2009	2010	3.
5.	The Assam Sericultural (Silk Worm Seed Cocoon and Silk Yarn Control) Act, 1987.	1990	14
6.	The Assam Secondary Education (Provincialisation) Act, 1977.	1977	19
7.	The Shillong (Executive of Decrees) Act, 1943.	1943	12
3.	The Shillong Civil Courts and Laws Act, 1947.	1947	8
9.	The Shillong (Rifle Range and Ulong) Cantonments Assimilation of State Lands) Act, 1953.	1954	2
10.	The Assam Shops and Establishments Act, 1974	1974	21
11.	The Assam Shramik Bahini Act, 1959	1960	24
12.	The Assam Slum Areas (Improvement and Clearance) Act, 1959.	1961	12
13.	The Societies Registration (Assam Amendment) Act, 1948.	1948	14
14.	The Sonowal Kacharis Autonomous Council Act, 2005	2005	20
15.	The Assam Speaker's Salaries and Allowances Act, 1958	1958	25
16.	The Assam Special Powers (Press) Act, 1960.	1961	3
17.	The Srimanta Sankaradeva University of Health Science Act, 2007.	2007	13
18.	The Indian Stamp (Assam Amendment) Act, 1967.	1967	10
19.	The Assam State Acquisition of Zamindaries (Extention to Autonomous District of Garo Hills) Act, 1953.	1953	26
20.	The Assam State Acquisition of Zamindaries Act, 1951	1951	18
21.	The Assam State Acquisition of Land Belonging to Religious or Charitable Institutions of Public Nature Act, 1959.	1961	9
22.	The Assam State Commission for Minorities Act, 2003.	2003	20
23.	The Assam State Industrial Relief Undertakings (Special Provision) Act, 1984.	1984	7
24.	The Assam State Commission for Women Act, 1994.	1994	21
25.	The Assam State Legislature (Delegation of Powers) Act, 1981.	1981	39
26.	The Assam State Legislature (Continuance of English Language) Act, 1964.	1964	23
27.	The Assam State Transport Corporation (Prevention of unauthorized Travel) Act, 1977.	1977	6
28.	The Assam State Vigilance Commission Act, 2010	2013	1
29.	The Assam Students and Juvenile Smoking Act, 1923	1923	2
30.	The Sylhet Jhum Regulation 1891	1891	3
31.	The Sylhet Tenancy Act, 1936.	1936	11
32.	The Assam State Capital Region Development Authority Act, 2017	2017	
33.	The Assam State Higher Education Council Act, 2017	2017	
34.	The Assam State Housing Board Act, 1972	1972	
35.	The Assam State Legislature Members(Removal of Disqualifcation)Act, 1950	1950	
36.	The Assam Speaker's and Deputy Speaker's Salaries, Allowances and Amenities Act, 2018	2018	8
	The Assam Sales of Petroleum and Petroleum Products including	1956	

38.	The Assam State Road Transport Act, 1954	1954	
39.	The Skill University Act, 2020	2020	9
40.	The Assam Sri Sri Aniruddhadeva Sports University Act, 2018	2018	29

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1.	The Assam Taxation (Procedure for Rounding of Offences) Act,1971.	1971	18
2.	The Assam Taxation of Publications of Information Act, 1975	1975	11
3.	The Assam Taxation of (On Goods Carried by Road or In-land Water Ways) Act, 1961	1961	10
4.	The Assam Taxation of Law Validation Act, 1961	1961	16
5.	The Assam Tax on Luxurious (Hotels and Lodging Houses) Act,1989.	1989	5
6.	The Assam Taxation (Liquidation of Arrears Dues) Act, 2005.	2005	11
7.	The Assam Taxation on (Specified Lands) Act, 1990.	1990	12
8.	The Assam Taxation (Settlement of Dispute) Act, 2000	2000	7
9.	The Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund) Scheme Act, 1955.	1955	10
10.	The Assam Tea Plantations Employees Welfare Fund Act, 1959.	1960	16
11.	The Assam Temporarily Settled Areas Tenancy Act, 1971	1971	23
12.	The Assam Temperance Act, 1926	1926	4
13.	The Tinsukia and Dibrugarh Electricity Supply Undertakings(Acquisition) Act, 1973.	1973	10
14.	The Tools (Assam) (Amendment) Act, 1932	1932	1
15.	The Assam Town and Country Planning Act, 1960	1960	2
16.	The Transfer of Property (Assam Amendment) Act, 1970.	1976	10
17.	The Thengal Kachari Autonomous Council Act, 2005.	2005	38
18.	The Assam Tribal Development Authority Act, 1983.	1983	11
19.	The Bengal Troops, Transport and Traveller's Assistance Regulation, 1806.	1806	11
20.	The Bengal Troops Transport Regulation, 1825	1825	6
21.	The Assam Tribal Development Authority(Repeal) Act, 2021	2021	47
22.	The Assam Tenancy Act, 2021	2021	31

Alphabetical List of Assam Acts Upto.....

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1.	The Assam Urban Immovable Property Tax Act, 1963.	1963	19
2.	The Assam Urban Water Supply and Swerage Board Act, 1987.	1987	
3.	The Assam Urban Areas Rent Control Act, 1972.	1972	5

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1.	The Bengal Vaccination Act, 1880	1880	5
2.	The Assam Value Added Tax Act, 2003	2005	8
3.	The Assam Venture Madrassa Educational Institution (Provincialisation of Services) Act, 2012	2012	3
4.	The Assam Venture Sanskrit and Pali Educational Institution (Provincialisation of Services) Act, 2012	2012	8
5.	The Assam Village Defence Organisation Act, 1966	1966	22
6.	The Bengal Village Chowkidari (Amendment) Act, 1871	1871	1
7.	The Village Chowkidari Act, 1870	1870	6
8.	The Assam State Vigilance Commission Act, 2012	2013	1
9.	The Assam Veterinary Council Act, 1979	1980	1
10.	The Assam Venture Educational Institution (Provincialisation of University) Act, 2011	2011	17

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1.	The Assam Weights and Measures (Enforcement) Act, 1959.	1959	19
2.	The Assam Workmen's Protection Act, 1984	1984	1
3.	The Bengal Wills and Intestacy Regulation, 1799	1799	5
4.	The Wildlife Protection (Assam) (Amendment) Act, 2009	2009	31
5.	The Assam Women (Reservation of Vacancies in Services and Posts) Act, 2004	2005	29
6.	The Assam Women's University Act, 2013	2013	22
7.	The Assam Witch Hunting Prohibition, Prevention and Protection Act, 2015	2018	21

1.	The Assam Yoga Council Act, 2018	2018	7
